NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

45.CP(IB)-793(MB)/2020

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.01.2021**

NAME OF THE PARTIES: Pag International Private Limited
V/s
Parinee Shelters Private Limited

SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE 2016

ORDER

The Court is convened through Video Conference.

1. Ld. Counsel for the Petitioner present and submits that the entire claim amount has been paid and prays to withdraw the present petition. Accordingly, on the request, the Petition is **dismissed** as not pressed.

Sd/-

RAJESH SHARMA
Member (Technical)

Sd/-

SUCHITRA KANUPARTHI
Member (Judicial)

/SVR/